

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 693/252/ND/2018

In the matter of:

IT Officer M/s. Rathroi Maa Trading Pvt. Ltd.**Appellant**
Vs.
ROC & Another.**Respondent**

Under Section: 252

Order delivered on 05.09.2018

CORAM

**MS. INA MALHOTRA,
HON'BLE MEMBER (J)**

For the Applicant : Ms. Lakshmi Gurung,
Ms. Easha Kadian, Advs.
For the Respondent : Mr. Mukesh Kumar, Adv.
For the ROC : Ms. Kusum Yadav,
Company Prosecutor

ORDER

Mr. Mukesh Kumar, Advocate appearing on behalf of respondents No. 2, 3 & 4 and requests for some time to file reply. Let the same be filed. To come up on **03.10.2018** for arguments and disposal.

Mukesh

**Sd/-
(MS. INA MALHOTRA)
MEMBER (JUDICIAL)**

